

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

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|---------------------------------------|---|
| PETITION No./IA No. | CP(C/ACT)/02/KOB/2024 |
| SECTION | SEC 241 & 242 C/ACT. |
| NAME OF PARTIES | VARGHESE LOUIS PULIKOTTIL V/S ELSAAN INDUSTRIES PRIVATE LIMITED AND 3 OTHERS. |
| PETITIONERS ADVOCATE/ PROFESSIONAL | TERRY V JAMES , MARY FLINTO E V. |
| RESPONDENTS ADVOCATE/ PROFESSIONAL | P P ZIBI JOSE, ROC |

22nd JULY 2024

O R D E R

CP(C/ACT)/02/KOB/2024

Learned Counsel, Mr. Terry V James appears on behalf of the Petitioner through virtual mode. Learned Authorized Representative PCS, Mr. P P Zibi Jose appeared physically on behalf of Respondents 1 to 3. Learned ARoC, Mr. Sabari Raj is present through virtual mode.

At the request of the parties, list this matter on **03.09.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**